

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH**

CP/CA. No. 360/2016

IN THE MATTER OF:

M/s Maharashtra Tourism Development Corporation **PETITIONER**
Vs
M/s Luxury Train Pvt. Ltd. **RESPONDENT**

SECTION:

Under Section 439(1)(b)

Order delivered on 28.07.2017

Coram:

R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)

DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)

For the PETIONER

:- Harsha Peechara, Advocate
Mr. Ashish Tiwari, Advocate

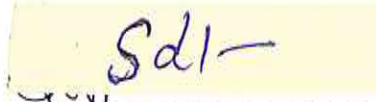
For the RD

:- Mr. Manish Raj, Company Prosecutor

ORDER

In view of Single Bench sitting in the afternoon session, the matter was not able to be taken up. Hence, at the joint request of the parties, the matter is posted for hearing on 23rd August 2017.


(DEEPA KRISHAN)
MEMBER (TECHNICAL)


(R. VARADHARAJAN)
MEMBER (JUDICIAL)